



By e-mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-24/2003/4473/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri A.S.B. Laskar,
Presiding Officer/Member,
MACT, Nalbari.

Dated Guwahati the 28th August, 2019.

Sub: **Casual Leave along with station leave permission.**

Ref:- Your letter No. MACT/N/393, dtd. 28.08.2019.

Sir,

With reference to the above, I am directed to inform you that your prayer for casual leave for 2(two) days on 29.08.2019 and 30.08.2019 along with station leave permission w.e.f. the morning of 29.08.2019 till the morning of 31.08.2019, has been granted/rejected.

The District and Sessions Judge, Nalbari and in her absence the senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

JT. REGISTRAR (VIGILANCE)

4475
Memo NO.HC.VII-24/2003/4474-A, dated

Rdgp

Copy to:

1. The District and Sessions Judge, Nalbari.
2. The Systems Analyst, Gauhati High Court.

Sd/-
JT. REGISTRAR (VIGILANCE)